

GOVERNMENT OF INDIA
MINISTRY OF POWER

RAJYA SABHA
UNSTARRED QUESTION NO.732
TO BE ANSWERED ON 27.07.2015

**SOVEREIGN GUARANTEE FOR THERMAL
POWER PLANT IN ANDHRA PRADESH**

732. SHRI C.M. RAMESH:

Will the Minister of **POWER**
be pleased to state:

- (a) whether the Ministry is aware that in order to become self-sufficient in power generation, Andhra Pradesh Government has entered into an agreement with M/s. Sumitomo of Japan to set up 4,000 MW super critical thermal power plant in the State;
- (b) if so, whether the State Government has asked the Central Government for giving sovereign guarantee;
- (c) if so, what are the reasons that the Central Government is not inclined to provide surety;
- (d) whether it has found any deficiencies in the Detailed Project Report (DPR); and
- (e) if so, whether it has advised the State Government to rectify the deficiencies?

A N S W E R

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL AND NEW & RENEWABLE ENERGY

(SHRI PIYUSH GOYAL)

(a) : Government of Andhra Pradesh has entered into a Memorandum of Understanding (MoU) with M/s. SUMITOMO Corporation Limited, Japan on 27th November, 2014 in order to co-operate with each other for development of Srikakulam Thermal Power Plant (4x1000 MW) in the district of Srikakulam, Andhra Pradesh.

(b) : No, Sir.

(c) to (e) : In view of the (b) above, question doesn't arise.
